

17.07.2020

Matter is taken up electronically.

Present: None for the appellant/convict.

Sh. Darshan Lal, Ld. PP for CBI/respondent.

E-notice was sent to Sh. Sanjit Kumar, Ld. Counsel for appellant/convict but no reply has been received.

Issue fresh E-notice and also inform telephonically to the Ld. Counsel for the appellant/convict for attending the proceedings through Video Conference on the next date of hearing i.e, 23.07.2020 at 11:30 A.M.

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.

List the matter through Video Conferencing on **23.07.2020 at 11:30A.M.**



(Harish Kumar)

**Special Judge (PC Act) CBI-20,
Rouse Avenue District Court,
New Delhi/17.07.2020**